

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI, THE

25-5-87

NOTIFICATION
INCOME-TAX

No. 7312 (F.No. 398/17/87-IT(B): In pursuance of sub-clause (iii) of clause (4) of section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises the persons mentioned below in column 2, being the Gazetted Officers of the Central Government, to exercise the powers of Tax Recovery Officer(s) under the said Act in place of the Tax Recovery Officers mentioned below in column 3 in supersession of the Notification(s) mentioned below in column 4:

S.No.	Name of the persons to be authorised to exercise powers of Tax Recovery Officer(s)	Name of Tax Recovery Officer(s) in place of whom the persons mentioned in column 2 are to be authorised.	Old Notification No. and date to be superseded.
(1)	(2)	(3)	(4)
1.	S/Shri A. B. Marwah	S/Shri N. C. Sarbhajna	6050 dt. 23.11.84 (F.No. 398/39/84-IT(B))
2.	" P. C. Gupta	" S. P. Sharma	-do-
3.	" R. A. Bansal	" K. L. Bhatia-II	6168 dt. 8.3.85 (F.No. 398/4/85-IT(B))
4.	" R. N. Aggarwal	" S. K. Kirpal	-do-
5.	" S. L. Kumar	" A. K. Menga	6206 dt. 25.4.85 (F.No. 398/4/85-IT(B))
6.	" V. N. Khanchandani	" P. K. Biswas	6226 dt. 18.5.85 (F.No. 398/4/85-IT(B))

2. This Notification shall come into force with immediate effect and in so far as persons mentioned in column 2 from the date(s) they take over charge(s) as Tax Recovery Officers.

(E. E. ALEXANDER)

UNDER SECRETARY TO THE GOVT. OF INDIA

The Manager,
Government of India Press,
Mayapuri, NEW DELHI.

Copy forwarded to:-

1. All Directors of Inspection including DI(O&MS), New Delhi.
2. The Director, IRS(DT) Staff College, Nagpur.
3. The C&AG of India, New Delhi.
4. The Accountant General, Delhi Admn., Delhi.
5. The Chief Secretary, Delhi Admn., Delhi.
6. The Joint Secretary and Legal Adviser, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
7. The Chief Commissioner of Income-Tax, (Admn), CIT, Delhi-I, New Delhi.
8. IAC, Inspection Division, Central Board of Direct Taxes, Vikas Bhavan, New Delhi.
9. DI(RS&PR), Mayur Bhavan, ^{6th Floor} New Delhi.
2 copies for issue and distribution.
10. Bulletin Section, DI(RS&PR), 6th Floor, Mayur Bhavan, New Delhi.
11. Guard File.


(B.E. ALEXANDER)

UNDER SECRETARY TO THE GOVT. OF INDIA